NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)157/230/HDB/2017
NAME OF THE COMPANY	Simhapuri Agro Products Private Limited & Another with 3F Oil Palm Agrotech Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	i
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
æn P. Avil Mukherji	Advocak	9885314232	P. geelly

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. APPA RAO	C45C	9848747808	Aug
		t.	

Heard Shri P. Anil Mukherji, Learned Counsel for the Applicant and Shri B. Appa Rao, Learned Counsel for the Respondent.

CA is allowed.

Member (T)

Member (J

Bm